Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 4 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himalaya Power Producers Association ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Se. Adv.
Ms. Shikha Ohri
Ms. Ruth Aulwin

ORDER

Admit. Issue notice to the Respondents returnable on 15.072013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

It is represented that the connected issue is pending in other O.P. Nos. 1 & 2 of 2013, which are coming up on 15.07.2013.

Therefore, post this matter along with O.P. Nos. 1 & 2 of 2013 on ***15.07.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg